

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 25-10-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Bharat Gupta, AOR

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Chandrika Prasad Mishra, Adv.
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Ld. Counsel for the petitioners has filed fresh particulars in respect of respondent No. 2 only on 23.10.2024. Registry to issue notice immediately.

List again on 25.02.2025.

SUJATA SINGH
Registrar